

had to be wound up before completing the scheduled duration :

(b) if so, the reasons therefor; and

(c) the steps being taken by Government to ensure that this does not happen again ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) and (c) The Exhibition and retail sales, which had been organised through a local firm, had to be suspended prior to the scheduled duration in view of the objection of the Saudi Arabian Authorities. The matter has been taken up with the Saudi Arabian authorities.

#### Change in Financial Year

1016. SHRI GIRIDHAR GOMANGO : Will the Minister of FINANCE be pleased to state :

(a) Whether Government are considering to change the financial year from 31st March to some other month of the year;

(b) if so, the recommendations and suggestions made by the Committees and Commissions in the past in this regard;

(c) the reasons for the delay to implement those feasible recommendations in the past; and

(d) the measures taken to examine the proposals to change for suitable month by the Centre and the States so far?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (d) The question of change in the financial year is still in a conceptual stage and it is premature to provide any details.

The Administrative Reforms Commission had recommended in 1968 that the financial year should begin from 1st November

instead of 1st April. The decision at that time however, was not to accept that recommendation and the decision was placed before Parliament in July, 1969.

#### Booking of Vehicles of Maruti Udyog Limited by Nationalised Banks

1017. SHRI H.N. NANJE GOWDA : SHRI D.M. PUTTE GOWDA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Nationalised Banks in the country which have been booking the different vehicles of the Maruti Udyog, have not informed the Maruti Udyog Limited about the number of bookings held so far;

(b) if so, what are the reasons that the nationalised banks which booked the vehicles for Maruti Udyog Limited, have not informed the authorities so far; and

(c) what steps have been contemplated by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The banks have already furnished to Maruti Udyog Limited, information regarding the number of vehicles booked and amounts of deposits collected therefor. However, this information is subject to marginal adjustments, because there has been some delay in compiling final figures mainly due to large number of branches involved (about 2060), postal delays, collection of out-station cheques in certain cases, returning of cheques received in some cases due to technical reasons, etc.

#### Deaths of Tribals in the Military Proof Range Near Itarsi

1018. SHRI TRILOK CHAND : Will the Minister of DEFENCE be pleased to state :

(a) whether attention of Government has been drawn to the press report appeared